

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2539

ANSWERED ON:18.08.2006

ADDITIONAL ALLOCATIONS UNDER SWAJALDHARA .

Karunakaran Shri P.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) Whether any request has been received from the Government of Kerala for additional allocation of funds for the implementation of 226 more schemes under `Swajaldhara` Scheme and other schemes;

(b) If so, the details thereof;

(c) Whether in view of successful implementation of such projects in Kerala, the Union Government is considering the sanctioning of more funds; and

(d) If so, the decision taken by the Union Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

(a) to (d) Yes, Sir. During 2005-06, the State Government had requested for additional allocation of Rs.1568.46 lakh for 226 schemes in 7 districts of the State. It was proposed to take up 106 schemes in Kozhikode, Malappuram, Palakkad, Thirur, Idukki and Kottayam at an estimated cost of Rs.751.98 lakhs and 120 schemes in Kasargod

(Swajaldhara II mode) at an estimated cost of Rs.816.48 lakhs. As per availability of funds, additional allocation to Kerala during 2005-06 was Rs. 261.54 lakh out of which, 1st installment amounting to Rs. 196.15 lakh was released.

Further, on the basis of additional demand raised by the State Government in the last financial year, an amount of Rs.685.50 lakh has been released towards the 1st installment against the Central allocation of Rs.914.00 lakhs to Kerala for the year 2006- 07 for implementation of Swajaldhara projects.